

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-81/2007/4657/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
i/c District & Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>th</sup> 26 May, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/4395/2023 dtd. 23.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 26.05.2023 till the morning of 29.05.2023**, as prayed for. The Additional Sessions Judge-cum-Special Judge POCSO, Lakhimpur, North Lakhimpur and in her absence the next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-81/2007/4658/A dated** , 26-05-2023

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
